

ganisation under the Department of Culture, has also recognised 22 languages, including Hindi, and 14 Indian languages included in the 8th Schedule of the Constitution of India for promotional and literary purposes.

4. The above measures are apart from those taken from time to time by the Government for implementation of the provisions of the Constitution relating to Official Language.

Setting up of U.P.S.C. Examination Centre in Bareilly (Uttar Pradesh)

927. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up an examination centre of Union Public Service Commission in Bareilly (Uttar Pradesh);

(b) if so, by what time; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). A proposal for opening an examination centre at Bareilly is under examination in the Union Public Service Commission in consultation with the Government of Uttar Pradesh and the U.P. Public Service Commission.

[English]

Export of Research Reactors

928. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether India is planning to export Research Reactors for the nuclear establishments of the developing countries; and

(b) if so, the details of the scheme ?

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir, At present, Government have no such proposal under consideration.

(b) Does not arise.

National Policy on Freight Equalisation

929. PROF. RUPCHAND PAL: SHRI ANIL BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether raw materials and minerals of national importance are proposed to be brought under the freight equalisation policy;

(b) if so, the details thereof; and

(c) if not, the reasons for not evolving a national policy in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir. There is no such proposal under consideration of the Government.

(b) Does not arise.

(c) Based on the recommendations of the National Transport Policy Committee, the Government decided in 1982 that no new scheme of freight equalisation should be introduced except to subsidise transport cost for remote, inaccessible and isolated areas like the North Eastern Region and hilly and difficult areas.

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930. SHRI UTTAM RATHOD: SHRI KALP NATH RAI: